

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) Yes.

(b) Allotment of 1,491 numbers of imported tractors of various makes has already been to the Bihar State Agro-Industries Development Corporation. Besides, allotment of 50 numbers of Zetor-2011 tractors has been agreed to. It is for the Corporation to supply such number of tractors to the farmers in the flood affected areas as it may deem necessary.

**Cases of Cholera in Refugee Camps in West Bengal**

99. SHRI N E. HORO : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Cholera cases have been registered in Refugee Camps in West Bengal ; and

(b) if so, the number of persons died and the measures Government have taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D.P. CHATTOPADHYAYA) : (a) Yes.

(b) There have been 6,072 deaths due to cholera and gastro-enteritis upto the 9th November, 1971.

The salient steps so far taken are as follows :—

- (i) All refugees in Camps and local population are being given anti-cholera inoculation.
- (ii) A special mass anti-cholera immunisation drive had been started in cities and major towns bordering Bangla Desh and the places where refugee camps have been opened.
- (iii) Necessary preventive measures to combat the spread of cholera such as disinfection of water supplies, isolation of cases etc., are being taken. Sanitation facilities are being improved.

(iv) Adequate stocks of anti-cholera vaccine, disinfectants, drugs etc. have been supplied.

(v) An epidemiological team has been set up at Calcutta for emergency investigation of cases of out-break.

**Opening of Additional Beds in Boral T.B. Hospital, Calcutta**

101. SHRI K. BALATHANDAYUTHAM : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether additional 100 beds of the Boral T.B. Hospital, Calcutta could not be opened due to the negligence of the Officers of the Civic Health Department ;

(b) whether the State Government sanctioned Rs 3 lakhs for these beds, which had already been spent ; and

(c) if so, what action had been taken against these Officers ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D.P. CHATTOPADHYAYA) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

**Demands of Students of Banaras Hindu University**

102. SHRI K. BALATHANDAYUTHAM : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the recent disturbance of the students in the Banaras Hindu University centred around the demands for re-admission of all students expelled since Dr. Shrimali took over and review of rules regarding students involved in copying ;

(b) whether other student organisations did not agree with these demands ; and

(c) if so, the names of those student organisations and their opinion ?